

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1511**  
TO BE ANSWERED ON 03.05.2016

**GM Mustard**

1511. DR. K.GOPAL

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether it is true that the Government is considering to make public all the data pertaining to the safety of Genetically Modified (GM) mustard, *sans* proprietary intellectual property data;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

(a)&(b) The Genetic Engineering Appraisal Committee (GEAC) in its meeting held on 5.2.2016 has inter alia decided that:

- The revised dossier in respect of transgenic mustard received from the Applicant would be considered by the Sub-Committee and a Biosafety Risk Assessment and Risk Management (RARM) report would be prepared for consideration of the GEAC, and
  - Subsequent to the above review, the biosafety dossier/RARM report excluding confidential information will be put in the public domain for comments.
- (c) Does not arise.

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